

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 323

New IA2347/2023 IA-1945/2023 IA-1751/2023 IA-4699/2022

In

IB-589(PB)2020

IN THE MATTER OF:

Anil Syal

.... APPLICANT/PETITIONER

SECTION

U/s 94

Order delivered on 28.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.06.2023.

Sd/-
(Court Officer)